

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.22/9/AMR/2019	IA(IBC)/214/2022	S.60(5) of IBC	Mr.Dommeti Surya Rama Krishna Saibaba (RP), (In the matter of Sivaram Yarns Private Limited)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/214/2022:

Ms.Mummaneni Vazra Laxmi, Counsel for the Applicant is present. This application is filed seeking to take the IRP report on record. The report of IRP is taken on record. Accordingly, this application is disposed of.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**